

DIVISION BENCH
COURT - I

O-225

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/57(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	SRI RAJARSHI MAITRA VS XPLORE NE TOURISM PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances via video conference/physically

Ms. Rupa Gupta, CS] For the Petitioner

Ms. Aditi Jhunjhunwala, PCS.] For the Respondent

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **04.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)